

# KATHIRESAN NACHIMUTHU

Reg No: IBBI/IPA-001/IP-P01733/2019-2020/12795

## CHARTERED ACCOUNTANT & INSOLVENCY PROFESSIONAL

### FORM A

#### PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF  
S.M.RAMCOAL IMPORTERS PRIVATE LIMITED

| RELEVANT PARTICULARS |                                                                                                       |                                                                                                                                                                       |
|----------------------|-------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                              | S.M.RAMCOAL IMPORTERS PRIVATE LIMITED                                                                                                                                 |
| 2.                   | Date of incorporation of corporate debtor                                                             | 19/06/2013                                                                                                                                                            |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                   | ROC-CHENNAI                                                                                                                                                           |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                     | U10100TN2013PTC091757                                                                                                                                                 |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                    | 93C/6Y/B/1, Palai Road West, (Teachers Colony) Tuticorin, Thoothukudi, Tamil Nadu - 628008                                                                            |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                           | 13.10.2021 (Order received on 20.10.2021)                                                                                                                             |
| 7.                   | Estimated date of closure of insolvency resolution process                                            | 11.04.2022                                                                                                                                                            |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional | Kathiresan Nachimuthu<br>IBBI/IPA-001/IP-P01733/2019-2020/12795                                                                                                       |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board               | 'RAJI' 3B1, 3rd Floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai-600002<br>Mail Id: <a href="mailto:kathir.fca@outlook.com">kathir.fca@outlook.com</a> |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional             | RAJI' 3B1, 3rd Floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai-600002<br>Mail Id: <a href="mailto:kathir.fca@outlook.com">kathir.fca@outlook.com</a>  |
| 11.                  | Last date for submission of claims                                                                    | 27.10.2021                                                                                                                                                            |



'Raji', 3B1, 3rd Floor, Gaiety Palace, No 1L, Blackers Road, Mount Road, Chennai 600 002  
Ph: 044 – 2852 8292, 4260 6292 | Mobile +91 75500 24094  
e-mail : [kathir.fca@outlook.com](mailto:kathir.fca@outlook.com)

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|     |                                                                                                                                       |                                                                                                                                                                             |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Name the class(es): Nil                                                                                                                                                     |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not applicable                                                                                                                                                              |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>(under Insolvency Resolution Process for Corporate Person)<br>Not applicable |

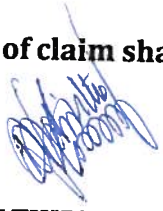
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the S.M. RAMCOAL IMPORTERS PRIVATE LIMITED on 13.10.2021 (Order received on 20.10.2021).

The creditors of S.M. RAMCOAL IMPORTERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 27.10.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [Not Applicable] in Form CA - Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

  
KATHIRESAN NACHIMUTHU

Interim Resolution Professional

In the matter of

S.M. RAMCOAL IMPORTERS PRIVATE LIMITED

Regn No : IBBI/IPA-001/IP-P01733/2019-2020/12795



Date: 21-10-2021

Place: Chennai

'Raji', 3B1, 3<sup>rd</sup> Floor, Gaiety Palace, No 11, Blackers Road, Mount Road, Chennai 600 002

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